

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:636

ANSWERED ON:02.03.2007

UNAUTHORISED OCCUPATION ON GOVERNMENT ACCOMMODATIONS

Mahato Shri Sunil Kumar;Rana Shri Kashi Ram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) the number of Government accommodations under unauthorised occupation in VIP and General category as on date; and

(b) the remedial steps taken by the Government to get these accommodations vacated?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a): Yes Sir, the number of Government accommodations under unauthorized occupation in VIP and general category as on date is 782 (Seven hundred eighty two only).

(b): Eviction proceedings under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act,1971, have been initiated against them, to secure vacant possession of the house.